

IN THE HIGH COURT OF JHARKHAND AT RANCHI

B.A. No. 1870 of 2020

Sheikh Faridul.

.....**Petitioner**

Versus

The State of Jharkhand.

...**Opposite Party**

Coram: HON'BLE MR JUSTICE RONGON MUKHOPADHYAY

For the Petitioner

: Mr. Md. Shadab Eqbal, Advocate

For the State

: Mr. Rakesh Kumar No. 2, A.P.P.

06/17-4-2021

Defects, as pointed out by the office, are ignored.

Learned counsel for the petitioner seeks permission to withdraw this application.

Permission, as sought for, is granted.

This application is accordingly dismissed as withdrawn.

(Rongon Mukhopadhyay, J)

Rakesh/-